## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA No.209/2017 IN CP No.150(ND)/2016 RT CP No.186/Chd/Hry/2017

M/s Buddy Mumbai Duty Free Services Pvt. Ltd.

...Petitioner

Versus.

M/s Authentic Restaurants Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Sandeep Bajaj, Mr. Pradeep Nauharia and

Mr. Soyaib Quereshi, Advocates for the petitioner.

Mr. Anand Chhibbar, Senior Advocate with

Mr. Vaibhav Sahni, Advocate for respondents No.1 to 4. Mr. Vaibhav Narang, Advocate for respondent No.5.

Reply to CA No.209/2017 has been filed by the respondents No.1

to 4. Arguments have been heard. Reserved.

The main petition be listed on 22.01.2018 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 13, 2017